

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.75/7/AMR/2022		7 of IBC	Union Bank of India Vs. KPR Agrochem Limited

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Mr.Sethu Madavarao, Advocate for the FC is present. Ms.Devangi, PCS for the CD is present and seeks time for filing counter. Hence, for filing counter, list the matter on 27.10.2022 as a last chance, making it clear that if counter is not filed on that day, the right to file counter would stand forfeited.

SD/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**